## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijava Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

## REPRESENTATION BY WHOM

1. R. VIDH YASHANKAR ) Counsel Ru Petitionen
R. ASHOK KUMAR )

2. A.K. MYLSAMY

Y

Counsel to R1-R3

J. BHAVANI Counsel for R-5

## ORDER

Shri R Ashok Kumar, counsel for petitioners present. Shri A K Mylsamy, counsel for R1 to R3 and Ms J Bhavani, counsel for R5 are present. Counsel for petitioner prayed time for submitting arguments as the senior counsel is held up at Bengaluru. Time extended at request. Put up on 13.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)